

(47)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/470/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN (RP)
(P DOT G CONSTRUCTION PVT LTD)
NAME OF THE RESPONDENT(S) : DURAISAMY & 11 ORS
UNDER SECTION : Sec 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1,	Rani Rajay gnanam	Counsel for RP/Applicant	Rani
2,	M. Manikandan	Counsel for Respondent 1-4 and 7-12	M. Manikandan 9600173118

ORDER

At request of the Applicant Counsel, list this Application for hearing on
27.11.2019.

-SD-
ANIL KUMAR B
MEMBER (TECHNICAL)

-Sd-
(B. S. V. PRAKASH KUMAR)
Member (Judicial)

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